\ØD010 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.......T.......T.......T.......T.......T.......T.......T.......T....R
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.......T.......T.......T.......T.......T.......T.......T.......T....R

~ ITEM NO. B   COURT NO. 7   SECTION XV
   (For Judgment)

S U P R E M E   C O U R T   O F   I N D I A

RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (C) NO. 15178/2000

Gouri Sankar Chatterjee & Ors.   ..   Petitioner(s)
        Vs.

Texmaco Ltd. & Ors.   ..   Respondent(s)
(With prayer for interim relief and office report)

[HEARD BY HON'BLE RAJENDRA BABU AND BALAKRISHNA, JJ]

DATE   : 15.12.2000 :   This matter was called on for
                            pronouncement of judgment today.

CORAM   :

            HON'BLE MR. JUSTICE S. RAJENDRA BABU
            HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)   :   Mr. Anip Sachthey, Adv.

For Respondent (s)   :   Mr. Suman Jyoti Khaitan, Adv.

O R D E R

........L.......I..J
.SP2

        Hon'ble Mr. Justice K.G. Balakrishnan pronounced the
    judgment of the Court. The special leave petition is disposed
    of. No costs.

.SP1
        Charanjit   [Meena Trikha]
                                          Court Master

        [Signed judgment is placed on the file]
         Not-Reportable@@
         CCCCCCCCCCCCCCC